

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

**GOVERNMENT ORDER NO:- 6128 - JK (LD) of 2025**

**DATED: - 21 - 05 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-  
(Achal Sethi)**

Secretary to Government

Dated: 21.05.2025

No:-LAW-OIC/05/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Im*

*Reyaz Ali Bhat*  
*21.05.25*

**Annexure to the Government Order No. 6128- JK (LD) of 2025 dated 21.05.2025.**

<b>S.No</b>	<b>Case Title</b>	<b>OIC</b>
1.	FIR No. 282/2021 u/s 8/20, 29 NDPS Act 207, 3/181 M.V Act of P/S Bijbehara.	<b>Sh. Mudasir Ahmed, SDPO Bijbehara.</b>
2.	OA No. 234/2025 titled Nisar Ahmad Wani Vs. UT of J&K and others.	<b>Ms. Sanam Mansoor, Deputy Secretary, Home Department.</b>
3.	OA No. 213/2025 titled Firdous Ahmad Rather Versus UT of J&K and others.	<b>Ms. Syed Sleet Shah-JKPS, Dy.SP Hqrs. Srinagar, Cell No. 9419055754.</b>
4.	M.A. No. 88/2025 in TA No. 6901/2020, SWP No. 1887/2017 titled Shabir Ahmad Bhat VS State of J&K, now UT of J&K and others .	<b>Ms. Syed Sleet Shah-JKPS, Dy.SP Hqrs. Srinagar, Cell No. 9419055757.</b>
5.	OA No. 814/2021 titled Hilal Ahmad & Others Vs UT of J&K and ors.	<b>Sh. Kuljit Singh Dy. SP HQ (UAPA Cell)</b>
6.	OA No. 964/2024 titled Rafiq Ahmad Shah Vs UT of J&K & Ors.	<b>Sh. Kuljit Singh, Dy. SP HQ (UAPA Cell)</b>

*Syed Sleet Shah*

*Sh. Kuljit Singh*